

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CAA-03(PB)/2017

CORAM:

PRESENT: SH. M.K.HANJURA
Hon'ble Member(J)

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: Smita Global Pvt Ltd
and
Harshit Infratech Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

| <u>S.NO.</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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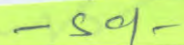
ORDERS

Learned Counsel for the applicant is present.

List on 09.2.2017 for orders.



(R. Varadharajan)
Member (Judicial)



(M.K. Hanjura)
Member (Judicial)